

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 2479
ANSWERED ON 21.03.2025

FUNCTIONING OF CPSUs

2479. DR. V. SIVADASAN:

Will the Minister of Heavy Industries be pleased to state:

- (a) the number of Central Public Sector Units functioning under the Ministry;
- (b) the details of Central Public Units which have paid salaries without any dues till February 2025, the details thereof; and
- (c) the details of Central Public Units which have pending dues in payment of salaries, emoluments, pension and gratuity till February 2025, the details thereof PSU-wise?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI BHUPATHIRAJU SRINIVASA VARMA)

(a): The Ministry of Heavy Industries (MHI) has 16 operational Central Public Sector Undertakings (CPSUs) under its administrative control.

(b) & (c): The details are annexed.

Annexure

S. No.	Name of Operational CPSU	Dues till February, 2025 (in Rs. Cr.)	
		Salary	Retirement Dues
1	Bharat Heavy Electricals Ltd.	0.00	0.00
2	Braithwaite Burn & Jessop Construction Co. Ltd.	0.00	0.00
3	Bridge & Roof Co. (India) Ltd.	0.00	0.00
4	Hindustan Salts Ltd.	0.00	0.00
5	HMT (International) Ltd.	0.00	0.00
6	Instrumentation Ltd.	0.00	0.00
7	Rajasthan Electronics & Instrumentation Ltd.	0.00	0.00
8	Richardson & Cruddas (1972) Ltd.	0.00	0.00
9	Sambhar Salts Ltd.	0.00	0.00
10	Cement Corporation of India Ltd	0.00	0.59
11	Engineering Projects (India) Ltd.	0.00	9.52
12	HMT Ltd.	0.00	2.03
13	Andrew Yule & Co. Ltd	53.33	14.58
14	Heavy Engineering Corporation Ltd.	423.04	104.93
15	HMT Machine Tools Ltd.	10.95	357.68
16	NEPA Ltd.	6.13	0.24

(Source: As reported by CPSUs).
